

Annexure-3

Name of the Corporate Debtor: MERCATOR PETROLEUM LIMITED

Date of commencement of CIRP: 31.08.2020

List of creditors as on: 19.10.2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	BANK OF BARODA	09-Apr-21	1,20,22,68,582	1,20,22,68,582	SECURED	1,20,22,68,582		NO	34.17%	-	-	-	-	
2	UTI STRUCTURED DEBT FUND -1	24-Sep-20	2,57,84,25,381	2,31,58,75,639	SECURED	2,31,58,75,639		NO	65.83%	-	-	26,25,49,742	-	Note 1 & 2
TOTAL			3,78,06,93,963	3,51,81,44,221					100.00%			26,25,49,742	-	

Notes:

- Information with respect to expenses of INR 2,92,38,011 awaited from the claimant pending which aforesaid amount is not reduced from claim.
- Compounded penal interest of INR 19,00,21,200 (charged for the period of 01 April 2020 to 31 August 2020) and INR 7,25,28,542 received during CIRP are reduced from claim amount.